

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR**

**EAGLE HOME APPLIANCES PRIVATE LIMITED OPERATING IN GLASSWARE,
PLASTICS AT
4TH FLOOR, PARMAR GALLERY, S.NO.77, SHIVARKAR ROAD, WANAWADI, PUNE,
MAHARASHTRA, INDIA, 411040**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	EAGLE HOME APPLIANCES PRIVATE LIMITED CIN: U26100PN1965PTC139986 PAN: AA ACT3316M
2.	Address of the registered office	4th Floor, Parmar Gallery, S.No.77, Shivarkar Road, Wanawadi, Pune, Maharashtra, India, 411040
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Pune
5.	Installed capacity of main products/ services	N.A, Since Trading/Service Co.
6.	Quantity and value of main products/ services sold in last financial year	Turnover Rs. 9,90,042/-
7.	Number of employees/ workmen	1
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Available at the website of IBBI (www.ibbi.gov.in) or can be sought by emailing on email ID of RP: cirpeagle@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Available at the website of IBBI (www.ibbi.gov.in) or can be sought by emailing on email ID of RP: cirpeagle@gmail.com
10.	Last date for receipt of expression of interest	19/02/2025
11.	Date of issue of provisional list of prospective resolution applicants	22/02/2025
12.	Last date for submission of objections to provisional list	27/02/2025
13.	Date of issue of final list of prospective resolution applicants	02/03/2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	02/03/2025
15.	Last date for submission of resolution plans	02/04/2025
16.	Process email id to submit Expression of Interest	cirpeagle@gmail.com

Date:04/02/2025
Place: Guwahati

AMIT PAREEK
Resolution Professional
In the matter of EAGLE HOME APPLIANCES PRIVATE LIMITED
Registration No: IBBI/IPA-002/IP-N00413/2017-18/11205
4th Floor, Ram Prasad Complex, Chatribari, Guwahati-781001
Email: cirpeagle@gmail.com/amitpareek99@yahoo.com



Home First Finance Company India Limited

CIN: L65990MH2010PLC240703,

Website: homefirstindia.com Phone No.: 180030008425 Email ID: loanfirst@homefirstindia.com

APPENDIX-IV-A [See proviso to rule 8 (6)] SALE NOTICE FOR SALE OF IMMOVABLE PROPERTIES

E-Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8 (6) of the Security Interest (Enforcement) Rules, 2002
Notice is hereby given to the public in general and in particular to the Borrower (s) and Co-Borrower (s) as per column (ii) that the below described immovable properties as per column (iii) mortgaged/charged to the Secured Creditor, the physical possession of which has been taken by the Authorised Officer of Home First Finance Company India Limited for realization of its dues plus interest as detailed hereunder and whereas consequent upon failure to repay the dues, the undersigned in exercise of power conferred under Section 13(2) of the said Act proposes to realize dues by sale of the said properties and it will be sold on "As is where is", "As is what is", and "Whatever there is" as described hereunder. The auction will be conducted "On Line", for the recovery of amount due from Borrower (s) and Co-Borrower (s) as per column (i), due to Home First Finance Company India Limited.

Sr. No.	Name Borrower (s) and Co-Borrower (s)	PROPERTY ADDRESS	Date of Demand Notice	Demand Notice Amount	Date of Possession	Reserve Price	EMD Amount	Date and Time of Auction	Last Date & Time of Submission Of Emd & Documents	Number of Authorised officer
1.	Babasaheb Vitthal Satpute, Manisha Babasaheb Satpute	Flat-103,A wing,SILVER DREAMS,GAT NO 645at MANJARI KH, Haveli, Pune, 412307,Pune,Maharashtra-412307. Bounded By : North by - Out of Gat No. 645, South by - 40 feet Road, East by - 20 Feet Road, West by - Property of Mr. Balasaheb.	03-09-2024	21,01,718	24-01-2025	20,21,050	2,02,105	07-03-2025 (11am-2pm)	05-03-2025 (upto 5pm)	9584084771
2.	Nilesh Pandurang Kale, Hirabai Pandurang Kale	Flat No.05, Shramsafalya, Second Floor, Survey No. 78, Hissa no. 1, Behind Saiprabha Building, Dangat Estate, Shivane, Pune 411023	01-04-2021	11,95,650	23-01-2025	10,00,000	1,00,000	07-03-2025 (11am-2pm)	05-03-2025 (upto 5pm)	9773500909

E-Auction Service Provider	E-Auction Website/For Details, Other terms & conditions	A/c No. for depositing EMD/other amount	Branch IFSC Code	Name of Beneficiary
Company Name : e-Procurement Technologies Ltd. (Auction Tiger). Help Line No : 079-35022160 / 149 / 182 Contact Person : Ram Sharma -8000023297 e-Mail id : ramprasad@auctiontiger.net and support@auctiontiger.net.	http://www.homefirstindia.com https://homefirst.auctiontiger.net	912020036268117- Home First Finance Company India Limited - Axis Bank Ltd., MIDC, Andheri East.	UTIB0000395	Authorized Officer, Home First Finance Company India Limited

Bid Increment Amount - Rs. 10,000/-. The sale will be done by the undersigned through e-auction platform provided at the Web Portal (https://homefirst.auctiontiger.net). E-Auction Tender Document containing online e-auction bid form, declaration, General Terms & Conditions of online auction sale are available at Portal Site. To the best of knowledge and information of the Authorized Officer, there is no encumbrance on the properties. However, the intending bidders should make their own independent inquiries regarding the encumbrances, title of properties/dues/affecting the property, prior to submitting their bid. The E-Auction advertisement does not constitute and will not be deemed to constitute any commitment or any representation of Home First. The property is being sold with all the existing and future encumbrances whether known or unknown to Home First. The Authorised Officer/ Secured Creditor shall not be responsible in any way for any third-party claims/rights/dues. The sale shall be subject to rules/conditions prescribed under the securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002. In case of any discrepancy English Version of the Notice will be treated as authentic.

STATUTORY 30 days SALE NOTICE UNDER THE SARFAESI ACT, 2002

The borrower/ guarantors are hereby notified to pay the sum as mentioned in the demand notice along with upto date interest and ancillary expenses before the date of E-Auction, failing which the property will be auctioned/ sold and balance dues, if any, will be recovered with interest and cost.
Date: 04-02-2025 Place: Pune Signed by Authorized Officer, Home First Finance Company India Limited

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR EAGLE HOME APPLIANCES PRIVATE LIMITED
OPERATING IN GLASSWARE, PLASTICS AT 4TH FLOOR, PARMAR GALLERY, S.NO.77, SHIVARKAR ROAD, WANAWADI, PUNE, MAHARASHTRA, INDIA, 411040
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN & CIN/ LLP No.	EAGLE HOME APPLIANCES PRIVATE LIMITED CIN: U26100PN1965PTC139986 PAN: AACT3316M
2. Address of the registered office	4th Floor, Parmar Gallery, S.No.77, Shivarkar Road, Wanawadi, Pune, Maharashtra, India, 411040
3. URL of website	NA
4. Details of place where majority of fixed assets are located	Pune
5. Installed capacity of main products/ services	N.A. Since Trading/Service Co.
6. Quantity and value of main products/ services sold in last financial year	Turnover Rs. 9,90,042/-
7. Number of employees/ workmen	1
8. Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Available at the website of IIBI (www.iibi.gov.in) or can be sought by emailing on email ID of RP_cipeagle@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Available at the website of IIBI (www.iibi.gov.in) or can be sought by emailing on email ID of RP_cipeagle@gmail.com
10. Last date for receipt of expression of interest	19/02/2025
11. Date of issue of provisional list of prospective resolution applicants	22/02/2025
12. Last date for submission of objections to provisional list	27/02/2025
13. Date of issue of final list of prospective resolution applicants	02/03/2025
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	02/03/2025
15. Last date for submission of resolution plans	02/04/2025
16. Process email id to submit Expression of Interest.	cipeagle@gmail.com

AMIT PAREEK
Resolution Professional
Registration No: IGBI/PA-002/IP-N00413/2017-18/11205
Date: 04/02/2025
Place: Pune
4th Floor, Ram Prasad Complex, Chattribari, Guwahati-781001
Email: cipeagle@gmail.com/amitpareek99@yahoo.com

Canara Bank Recovery Section, Regional Office, Pune 1,
Premium Point Building, 4th Floor, Jangli Maharaj Road, Opp. Modern High School, Shivaji Nagar, Pune 411005
Email : recropune@canarabank.com, Landline: 020 25512118

E-Auction Sale Notice

E-Auction Sale Notice for Sale of Immovable Properties under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8(6) of the Security Interest (Enforcement) Rules, 2002
Notice is hereby given to the public in general and in particular to the Borrower (s) and Guarantor (s) that the below described immovable/movable properties mortgaged/charged to the Secured Creditor, the possession of which has been taken by the Authorised Officer of Canara Bank, Respective Branches, Pune will be sold on "As is where is", "As is what is" and "Whatever there is" basis for recovery of below mentioned amount plus further interest and charges due to the various branches of Canara Bank from Borrower/Details of full description of the immovable/movable properties, Reserve Price, EMD and last date to deposit EMD are as follows:

Sl. No.	Name of Branch & Name of the Borrowers	Outstanding Amt. & Type of Possession	Location & Details of the Properties	Date of E-Auction	Reserve Price	EMD & Last Date to Deposit EMD	Known Encumbrance
1	Branch : Pune Laxmi Road-II [15320] Mobile-8208244660 1. M/s Jain Trading Co, 508 Narayan Peth, Near Patrya Maruti Chowk, Pune -411038 2. Mr. Vardichand Waghmal Jain (Borrower) 3. Mrs. Shakuntala Waghmal Jain (Guarantor) 4. Mrs. Geetanjali Vardichand Binaykiya, All R/o At: Flat No. 2A And Flat No. 2B, 2nd Floor, Abhijeet Apartment, CTS No. 394, Narayan Peth, Taluka Haveli, Pune -411030	Rs. 1,91,73,673.92 (Rupees One Crore Ninety One Lakh Seventy Three Thousand Six Hundred Seventy Three and Paise Ninety Two Only) plus along with interest from 31/12/2024 & cost thereon Type of Possession: Symbolic	1) Flat No. 2A, 2nd floor, Abhijeet Apartment, CTS.No. 394, admeasuring 372 Sq.ft along with adjoining terrace of 110 Sq.ft situated at Narayan peth, Taluka Haveli, Pune. Dist. Pune standing in the name of Mrs. Shakuntala Waghmal Jain. Bounded As East-CTS No 395, West-CTS No 393, North-Road, South-Portion reserved for Post Office 2) Flat No. 2B, 2nd floor, Abhijeet Apartment, CTS. No. 394, admeasuring 475 Sq.ft along with adjoining terrace of 123 sq.ft situated at Narayan Peth, Taluka Haveli, Pune. Dist. Pune standing in the name of Mrs. Geetanjali Vardichand Binaykiya. Bounded As Under: East - CTS No. 395, West - CTS. North - Road, South - Portion reserved for post office	20.02.2025	Rs. 72,90,000/- (Rupees Seventy Two Lakh Ninety Thousand Only)	Rs. 7,29,000/- (Rupees Seven Lakh Twenty Nine Thousand Only) on or before 19.02.2025 up to 5.00 PM	Not known to Bank
2	Branch : Pune Station Road, Camp [15324], Mobile-9870050123 1. Mr. Krishanadev Parandad Dubey (Borrower), 2. Mrs. Geeta Krishnadev Dubey (Co-borrower). Both R/o At : L.55/1362 Maharashtra Hsg. Society, Yerwada, Pune - 411006 3. Mr. Dastagir Magan Mulani (Guarantor) First Lane Near Vishal Medical. Sr. No. 191, Nagpur Chawl, Yerwada, Pune-411006 4. Mr. Sampat Kachru Pawar (Guarantor) 8 76 Bhairavath Mandir, Near 99 Tadiwala Road, Jagpat Chal, Pune -401001	Rs. 74,78,503.36 (Rupees Seventy Four Lakh Seventy Eight Thousand Five Hundred Three and Paise Thirty Six Only) plus along with interest from 31/12/2024 & cost thereon Type of Possession: Symbolic	All that part and parcel of Property Duplex Row House No. 67, On Ground + 1st Floor, in "Sajjana Co-Op Housing Society Ltd.", On CTS No. 1527, S. No. 10B, 14A, 16A, 17B, 18B, 25B, Tenement No. 67, Near Babasaheb Ambedkar Chowk, Golf Club Road Yerawada, at Yerawada, Tal. Haveli, Dist. Pune - 411006. Owned By- Krishanadev P. Dubey	20.02.2025	Rs. 27,80,000/- (Rupees Twenty Seven Lakh Eighty Thousand Only)	Rs. 2,78,000/- (Rupees Two Lakh Seventy Eight Thousand Only) on or before 19.02.2025 up to 5.00 PM	Not known to Bank
3	Branch: Pune Rasta Peth (15331) Contact: 9739232876 & 9970722678 1. Mahavir Construction (Borrower) Shirish Dattu Misal (Proprietor), Sr. No. 5, Shivshambh Nagar, Goutam Bhudha Soc. Kondhwa Bk, Taluka Haveli, Dist. Pune, Pune -411048 2. Shirish Dattu Misal, Shivshambo Nagar, Sr. No. 5, Near VIT College Kondhwa Bk, Taluka Haveli, Dist. Pune, Pune - 411048 3. Sunny Shirish Misal (Guarantor), Shivshambo Nagar, Sr No 5, Near VIT College Kondhwa Bk, Taluka Haveli, Pune -411048	Rs. 1,62,67,877/- (Rupees One Crore Sixty Two Lakh Sixty Seven Thousand Eight Hundred Seventy Seven Only) plus along with interest from 01.08.2024 & cost thereon Type of Possession: Symbolic	All That Part And Parcel of Property A Bungalow, On S. No. 5/14/3/18, Shivshambhu Nagar, Near VIT College, at Kondhwa Bk, Tal. Haveli, Pune -411048. Owned By- Reshma Shirish Misal, Sunny Shirish Misal. Bounded as : East- By Road, West- By Part of Same S. No., North-By Road, South-By Property of Mr. Mane	20.02.2025	Rs. 53,86,000/- (Rupees Fifty Three Lakh Eighty Six Thousand Only)	Rs. 5,38,600/- (Rupees Five Lakh Thirty Eight Thousand Six Hundred Only) on or before 19.02.2025 up to 5.00 PM	Not known to Bank
4	Branch: Pune Chinchwad [15322] Contact: 9739232876 1. M/s Metalman, Prop: Mr. Suresh Gopalan Nair, E. L. 56 J Block Midc Bhosari, Pune Maharashtra 411026 2. Mr. Suresh Gopalan Nair, Sukhwani Heritage, C. 10, Second Floor, Akurdi - Pune - 411035	Rs. 42,30,383.20 (Rupees Forty Two Lakh Thirty Thousand Three hundred Eighty Three and Paise Twenty only) plus along with interest from 31.07.2024 & cost thereon Type of Possession: Symbolic	All That Part And Parcel of Property Store No. 3, Lower Ground Floor, Ganaraj Complex, S. No. 13/2A/1A, Mhalsakant college road, Akurdi, Pune. Owned By- M/s. Metalman Prop. Mr. Suresh Gopalan Nair. Bounded as - East - By S. No. 13/2A/2, West - By 9 Mtr Road of PCNTDA, North - By 24 Mtr Road of PCMC, South - By S.No. 13/2A/2	20.02.2025	Rs. 21,60,000/- (Rupees Twenty One Lakh Sixty Thousand Only)	Rs. 2,16,000/- (Rupees Two lakh Sixteen Thousand Only) on or before 19.02.2025 up to 5.00 PM	Not known to Bank
5	Branch: Pune Karve Nagar (15339) Contact: 9739232876 & 9565780444 1. Mr. Sachin D. Dalvi, S. No. 24, Mavale Ali, Near Navjeevan Tarun Mandal, Karvenagar, Pune-411052. 2. Mr. Balasaheb Mahadev Yewale, Shramik Vasahat Wadar Vasti, S. No. 53, Sai Temple, Karvenagar, Pune-411052	Rs. 19,21,488.01/- (Rupees Nineteen Lakhs Twenty One Thousand Four Hundred Eighty Eight & Paise Zero One Only) Plus along with interest from 01.10.2024 & cost thereon Type of Possession: Symbolic	All That Part And Parcel of Property Flat No. 14, (201), On Second Floor, in "Sarthak Apartment", On S. No. 13, Hissa No. 3 B, Sarade Bough, Off NDA Road, at Shivane, Tal. Haveli, Dist. Pune -411023. Owned By- Sachin Dinkar Dalvi. Bounded as : East : By Entrance/Flat No. 13, West : By Side Margin, South : By Side Margin/ Road, North : By Staircase/ Flat No. 8	20.02.2025	Rs. 19,37,000/- (Rupees Nineteen Lakh Thirty Seven Thousand Only)	Rs. 1,93,700/- (Rupees One Lakh Ninety Three Thousand Seven Hundred Only) on or before 19.02.2025 up to 5.00 PM	Not known to Bank
6	Branch : Pune Ramwadi [00261] Mobile-8793359499 / 8208244660 1. Smt. Arati Mahadev Yadav, Sr No 48/2 Anand Park, Bhairav Nagar, Dhanori, Pune, Mh -411015 2. Mr. Shallesh Sharadrao Mohite, Plot No. 84, Bhairav Nagar, Dhanori, Pune, Mh -411015	Rs. 38,94,492.38 (Rupees Thirty Eight Lakh Ninety Four Thousand Four Hundred Ninety Two and Paise Thirty Eight Only) plus along with interest from 31/12/2024 & cost thereon Type of Possession: Physical	All that part and parcel of Property Consisting of Flat No. 808, 8th floor, A/Wing, BUA - 567.00 Sq. ft., Vrundavan Co operating Society Ltd, Gat No. 9, Near Charholi Khurd, ZP School, Off Alandi Road, at Charholi Khurd, Tal. Khed, Dist. Pune-412105. Owned By- Smt. Arati Mahadev Yadav & Mr. Shallesh Sharadrao Mohite. Bounded as under : East - By Side Margin, West - By Entrance & Duct, North - By Flat No. 806, South - By Flat No. 809	20.02.2025	Rs. 15,55,000/- (Rupees Fifteen Lakh Fifty Five Thousand Only)	Rs. 1,55,500/- (Rupees One Lakh Fifty Five Thousand Five Hundred Only) on or before 19.02.2025 up to 5.00 PM	Not known to Bank
7	Branch : Pune Bhavani Peth (0361), Mobile: 9039723364 M/S Ashapura Enterprises, 77, Nana Peth, Ashok Chowk, Pune, Maharashtra, 411002 1. Jignesh Murarjee Naram (Prop.), 112 Kumar Park, Insaf Mitramadal Laxmi, Jewellers Ambedkar Nagar, Pune, Maharashtra, 411044 2. Murarjee Hirjee Naram (Guarantor), 1305, Bhawani Peth., Pune, Maharashtra -411042	Rs. 40,74,675.38 (Rupees Forty Lakh Seventy Four Thousand Six Hundred Seventy Five and Paise Thirty Eight Only) plus along with interest from 31/12/2024 & cost thereon Type of Possession: Physical	Shop No. 03, Area-196 Sq. Ft., Ground Floor of the building 'Shree Swami Samarth Niwas' On CTS No. 1172, Near Krushi Bhawan, Chamde Galli, at New NANA Peth, Nana Peth, Tal. Haveli, Pune -411002. Owned By- Mr. Murarjee Hirjee Naram. Boundaries : East-By Building Entrance/Passage, West-By Side Margin, North-By Side Margin, South-By Road	20.02.2025	Rs. 19,40,000/- (Rupees Nineteen Lakh Forty Thousand Only)	Rs. 1,94,000/- (Rupees One Lakh Ninety Four Thousand Only) on or before 19.02.2025 up to 5.00 PM	Not known to Bank
8	Branch : Pune Kharadi Branch (06415), Mobile-9165061909 Mr. Ashitosh Rajesh Gaikwad, Survey No. 64, Bunglow No. 4B, Geras Greenville, Kharadi, Pune, Mh -411014	Rs. 50,65,672.00 (Rupees Fifty Lakh Sixty Five Thousand Six Hundred Seventy Two Only) plus along with interest from 31.12.2024 & cost thereon Type of Possession: Physical	All That Part and Parcel of Flat No. 401, On 4th Floor, of the Wing "A" in "Nandini Orchids", on Gat No. 11 & Gat No.12, Siddharth Nagar, off Gaikwadwadi Road, at Wadki, Tal. Haveli, Dist. Pune -412308. Owned By- Mr. Ashitosh R Gaikwad.	20.02.2025	Rs. 26,50,000/- (Rupees Twenty Six Lakh Fifty Thousand Only)	Rs. 2,65,000/- (Rupees Two Lakh Sixty Five Thousand Only) on or before 19.02.2025 up to 5.00 PM	Not known to Bank
9	Branch : Pune Law College Road [15332], Mobile: 8208244660 Mr. Bandu Ganpat Gaikwad (Borrower), H. No. 1033, S. No. 31 12, Urmila Housing Society, Dhankawadi, Pune, Maharashtra -411043	Rs. 22,89,885.90 (Rupees Twenty Two Lakh Eighty Nine Thousand Eight Hundred Eighty Five and Paise Ninety Only) plus along with interest from 31/12/2024 & cost thereon Type of Possession: Physical	All that part and parcel of Property Consisting of Residential Flat No. 09, 3rd Mangalmurti, S. N. 40/1A/2/2, S. N. 40/1/5/ 6/2, Ambegaon BK, Haveli, Dist. Pune, Maharashtra -411046 Owned by Bandu Ganpat Gaikwad. Boundary of the Flat : East-By House, West-By Mr Kondhe Apartment, South-By House, North-By Road	20.02.2025	Rs. 21,31,000/- (Rupees Twenty One Lakh Thirty One Thousand Only)	Rs. 2,13,100/- (Rupees Two Lakh Thirteen Thousand One Hundred Only) on or before 19.02.2025 up to 5.00 PM	Not known to Bank
10	Branch : Pune Chinchwad [15322] Mobile 7903130496 / 8208244660 Bhivaji Manappa Agawane (Borrower), Bldg 50, 6 Scheme No. 10, Sec No. 21, Nigdi Pradhikanan, Pune - 411044 Ramesh Hari Salve (Guarantor), Flat No. 6, Building No 50, Gulmohar Society, Near Sai Mandir, Nigdi, Pune - 411044	Rs. 30,52,303.65 (Rupees Thirty Lakh Fifty Two Thousand Three Hundred Three and Paise Sixty Five Only) plus along with interest from 31/12/2024 & cost thereon Type of Possession: Symbolic	All that part and parcel of Property Flat No.002, Ground Floor, Building No. B1, Xrbia Hinjewadi Hills Phase 2, Plot No. R22 To R29, Sr. No. 38/2, 38/3, 39, 56 & 57, Mauje, Dattawadi (Nere), Tal. Mulshi, Dist. Pune -410506. Owned By - Ramesh Hari Salve. Bounded as under : East- Staircase, West- Flat No. 001, North-Open To Sky, South-Lobby & Flat No. 021	20.02.2025	Rs. 14,00,000/- (Rupees Fourteen Lakh Only)	Rs. 1,40,000 (Rupees One Lakh Forty Thousand Only) on or before 19.02.2025 up to 5.00 PM	Not known to Bank
11	Branch : Pune Kothrud [02079], Mobile-7755926601/8208244660 1. Mr. Dattatray Piraji Belgaonkar (Borrower), 2. Mrs. Snehal D Belgaonkar (Co-borrower), D 102, Mayur Nagri Phase 1, Oppo SBI ATM, Pimple Gurav, Pune, Maharashtra -411027	Rs. 44,39,479.57 (Rupees Forty Four Lakh Thirty Nine Thousand Four Hundred Seventy Nine and Paise Fifty Seven Only) plus along with interest from 31/12/2024 & cost thereon Type of Possession: Symbolic	All That Part And Parcel of Property A Bungalow named as "Kanak Van", Ground Floor, "Krishna City Project", On Plot No. 12, Gat No. 139, Hissa No. 3, Badekhan-Nandal Road, at Kalaj, Tal. Phaltan, Dist. Satara -415528. Owned By- 1) Mr. Dattatray Piraji Belgaonkar, 2) Mrs. Snehal Dattatray Belgaonkar. Bounded as under - East - By 6 mtr. Internal Road, West - By Plot No. 21, North - By 15 mtr. Wide Road, South - By Plot No. 13	20.02.2025	Rs. 17,30,000/- (Rupees Seventeen Lakh Thirty Thousand Only)	Rs. 1,73,000/- (Rupees One Lakh Seventy Three Thousand Only) on or before 19.02.2025 up to 5.00 PM	Not known to Bank
12	Branch : Pune Chinchwad Bijlee Nagar [02911], Mobile-7042113974 1. Ganeshram Durgaram Choudhary (Borrower), S 133/1 Gurudwara Chowk, Walhekarwadi, Chinchwad, Pune, Maharashtra -411035 2. Vijayraj Pukhraj Siravi (Guarantor), S. No. 26/01, Opp. Saigarden, Chikhali Road, Pune, Maharashtra -411033	Rs. 44,11,919.49 (Rupees Forty Four Lakh Eleven Thousand Nine Hundred Nineteen and Paise Forty Nine Only) plus along with interest from 31/12/2024 & cost thereon Type of Possession: Physical	All that part and parcel of Property Consisting of Flat No. 208, On Second Floor of the building in "Marvel Empire" on Gat No. 49/3, Off Alandi-Vadgaon Road, Behind Deenanath Mangal Karyalaya, Near Shiv Lawns, at Alandi Devachi, Tal. Khed, Dist. Pune -412105, Maharashtra, Owned by Mr. Ganeshram Durgaram Choudhary. Boundary of the Flat : East- By Entrance / Flat No. 201, West- By Side Margin/Open Space, South-By Flat No. 207, North-By Side Margin / Open Space	20.02.2025	Rs. 21,44,000/- (Rupees Twenty One Lakh Forty Four Thousand Only)	Rs. 2,14,400/- (Rupees Two Lakh Fourteen Thousand Four Hundred Only) on or before 19.02.2025 up to 5.00 PM	Not known to Bank

For detailed terms and conditions of the sale please refer the link "E-Auction" provided in Canara Bank's website (www.canarabank.com) or Auction service provider through the website
Date: 01/02/2025 Place: Pune https://BAANKNET.com/ or may contact Branch Manager, Respective Branches of Canara Bank during office hours on any working day. Authorized Officer, Canara Bank

Form No. INC-26
(Pursuant to Rule 30 of the Companies (Incorporation) Rules, 2014)
Shifting of Registered Office from the State of Maharashtra to the State of Karnataka
Before the Central Government
Regional Director, Western Region, MUMBAI
In the matter of sub-section (4) of Section 13 of Companies Act, 2013, and clause (a) of Sub-rule (5) of Rule 30 of the Companies (Incorporation) Rules, 2014
AND
In the matter of
Seekout Talent Innovations India Private Limited
(CIN: U62099PN2023TC22487)
Having its Registered Office at
HD-316, WeWork Futura, 1st Floor, Sr. No 133(P), CTS No 4944, Magarpatta, Hadapsar I.E., Pune, Pune City, Maharashtra, India, 411013
.....Applicant Company / Petitioner
NOTICE is hereby given to the General Public that the company proposes to make application to the Central Government under section 13 of the Companies Act, 2013 seeking confirmation of alteration of the Memorandum of Association of the Company in terms of the special resolution passed at the Extra Ordinary General Meeting held on 03rd January, 2025 to enable the company to change its Registered office from "State of Maharashtra" to the "State of Karnataka". Any person whose interest is likely to be affected by the proposed change of the registered office of the company may deliver either on the MCA-21 portal (www.mca.gov.in) by filing investor complaint form or cause to be delivered or send by registered post of his/her objections supported by an affidavit stating the nature of his/her interest and grounds of opposition to the Regional Director, Western Region, Ministry of Corporate Affairs, Everest, 5th Floor, 100 Marine Drive, Mumbai-400002 within fourteen days from the date of publication of this notice with a copy to the applicant company at its Registered Office at the address mentioned below-
HD-316, WeWork Futura, 1st Floor, Sr. No 133(P), CTS No 4944, Magarpatta, Hadapsar I.E., Pune, Pune City, Maharashtra, India, 411013
For & on behalf of Seekout Talent Innovations Private Limited Sd/-
Date : 04.02.2025
Place : Pune
LALIT PATEL (DIRECTOR)
DIN : 01486927

CLASSIFIED CENTRES IN MUMBAI

NAC
Bandra (W),
Mobile : 9664132358

Reckon
Bandra (W),
Mobile : 9867445557

Space Age Advertising,
Bandra (E),
Phone : 26552207
Mobile : 986966222/ 986999877

Kirti Agencies,
Khar (W),
Phone : 26947542
Hindustan Advertising
Vile Parle (W),
Phone : 26146229

Promserve
Vile Parle (W),
Mobile : 9167778766

Venture
Andheri (E),
Phone : 61226000

Anuja Media
Andheri (W),
Mobile : 9152895703

Bombay Publicity
Andheri (W),
Mobile : 9870703542

Carl Advertising,
Andheri (W),
Phone : 6696 3441 / 42.

Gauri Press Communication,
Andheri (E),
Mobile: 9820069565/ 9820069568

Keyon Publicity
Andheri (E),
Phone : 28253077
Mobile : 9920923993

Lokhandwala Advertising,
Andheri (W),
Phone : 26364274 / 26316960.

Multimedia Informatics
Andheri (W),
8286013339

Prime Publicity Services,
Andheri (E),
Phone : 26839686 / 26830404.

Zoy Creations
Andheri (W),
Phone: 022-26288794
Mobile: 983364551/ 9820199918

P. V. Advertisers,
Jogeshwari (W),
Phone: 26768888
Mobile: 9820123000

Neha Agency,
Goregaon (E),
Phone : 2927 5033
Mobile : 9819099563

CSP
Goregaon (E),
Mobile : 9852400931

Shark Enterprises,
Goregaon (E),
Phone: 022-26863587

Adrealt Services,
Goregaon (W),
Phone : 28762157 / 28726291.

Samartha Advertiser Pvt. Ltd.,
Goregaon (E),
Phone: 26825204
Mobile: 9594969627

Target Media,
Goregaon (E),
Mobile: 9892959648 / 9702307711

AD Support Advertising,
Malad (W),
Mobile: 9869463650

Bijal Visual Ad.,
Malad (W),
Phone: 28835457/ 28805487
Mobile: 9322265715

संबंधित तपशील	
१. कोअरटेड ऋणकोषे नाव व पॅन / सीआयएन क्र.	ईंगल होम अलायन्सेस प्रायव्हेट लिमिटेड सीआयएन: U26100PN1965PTC139986 पॅन: AAAC13316M
२. नोंदणीकृत कार्यालयचा पत्ता	चीथा मजला, परमार गॅलरी, एच. क्र.०४, शिवकर रोड, वानवडी, पुणे, महाराष्ट्र, भारत, ४११०४०
३. वेबसाईटचे यूआरएल	एनए
४. बहुसंख्य अर्जद संचाली असलेल्या जागेचा तपशील	पुणे
५. मुख्य उत्पादने / सेवांची स्थापित शमता	एनए, सिन्स डेव्हिज/सॉल्यूशंस कंपनी
६. नव वित्तीय वर्षामध्ये विक्री झालेल्या मुख्य उत्पादने / सेवांचे परिमाण आणि मूल्य	१ उदाहरण रू. ९,९०,०४२/२
७. कर्मचाऱी/ कामगारानी संख्या	१
८. नव उल्लेख दोन वर्षांनी वित्तीय विवरणपत्रे. (वेळापत्रकासह), धनकोषी यादी यांसाठी (वेळापत्रकासह), धनकोषी यादी यांसाठी: cirpeagle@gmail.com या ईमेल आयडीवर ईमेल करून मागता येईल	आयबीबीएनएच्या वेबसाइटवर (www.ibbi.gov.in) उपलब्ध आहे किंवा आरपी: cirpeagle@gmail.com या ईमेल आयडीवर ईमेल करून मागता येईल
९. सेवानिवृत्ती काल २५ (२५) (२५) अन्वये ठरव अर्जदाराची पात्रता उपलब्धता अन्वयेत यूआरएल:	आयबीबीएनएच्या वेबसाइटवर (www.ibbi.gov.in) उपलब्ध आहे किंवा आरपी: cirpeagle@gmail.com या ईमेल आयडीवर ईमेल करून मागता येईल
१०. स्वतःचे अभियंताकी खोलीकरणकारिता अंतिम दिनांक	१२/०२/२०२५
११. संपाया ठरव अर्जदाराची तातपुरती यादी पारित करण्याचा दिनांक	२४/०२/२०२५
१२. तातपुरत्या यादीवर आक्षेप सादर करण्याचा अंतिम दिनांक	२४/०२/२०२५
१३. संपाया ठरव अर्जदाराची अंतिम यादी पारित करण्याचा दिनांक	०२/०३/२०२५
१४. संपाया ठरव अर्जदारांना माहिती निवेदनपत्रिका, मुल्यांकन नमुना, ठरव घ्यावनेकरिता निवेदनी पारित करण्याचा दिनांक	०२/०४/२०२५
१५. ठरव घ्यावने सादर/किरपाचा अंतिम दिनांक	०२/०४/२०२५
१६. ईमेल/आयपेक्षे सादर करण्यासाठी प्रक्रिया ईमेल आयडी	cirpeagle@gmail.com

अमित पारोड
ठरव व्यावसायिक
ईंगल होम अलायन्सेस प्रायव्हेट लिमिटेडच्या बाबतीत
नोंदणी क्रमांक: IBBI/IPA-002/IP-000413/2017-18/11205
चीथा मजला, राम प्रसाद कॉम्प्लेक्स, छत्रीबाग, मुवाहारी-४८६००९
ईमेल: cirpeagle@gmail.com/amitpareek9@yahoo.com

बँक ऑफ महाराष्ट्र
Bank of Maharashtra
गणेशनगर, दापोडी, पुणे. ईमेल: bom114@mahabank.co.in, brmgr114@mahabank.co.in

तावा नोटीस
अॅपेंडिक्स-IV अॅक्ट अंतर्गत-रूल ८(१) नुसार
ज्याअर्धी खाली सही करणारा बँक ऑफ महाराष्ट्र, दापोडी शाखा, पुणे शहर अंचल यांचे अधिकृत अधिकारी यांनी दि सिक्युरिटायझेशन अॅंड रिकन्स्ट्रक्शन ऑफ फायनान्शियल अॅसेट्स् अॅंड एन्फोर्समेंट ऑफ सिक्युरिटी इंटरॅस्ट अॅक्ट २००२ (२००२ चा ५४) च्या सेक्शन १३(१२) आणि सिक्युरिटी इंटरॅस्ट (एन्फोर्समेंट) रूल्स २००२ च्या रूल ३ अंतर्गत प्राप्त अधिकारांचा वापर करून, खाली नमूद केलेल्या मालमतेचा दि. २८ जानेवारी, २०२५ रोजी तावा घेतला आहे.

विशेषतः कर्जदार तसेच सर्वसाधारण जनता यांना सावध करण्यात येते की, त्यांनी सध्या मालमतेसंदर्भात कोणताही व्यवहार करू नये. असा व्यवहार केल्यास तो बँक ऑफ महाराष्ट्र यांना येणे असलेली रकम र १०,३९,६९६/- (रु. दहा लाख एकोणचाळीस हजार सहाशे सोळा फक्त) अधिक किंमत आणि खर्च अशी सर्व रकम सदर नोटीस मिळालेल्या तारखेपासून ६० दिवसांच्या आत परत करावी. कर्जदार सदर रकम परत करण्यास असमर्थ ठरल्याने, विशेषतः कर्जदार, जामीनदार आणि सर्वसाधारण जनता यांना नोटीस देण्यात येते की, खाली सही करणारा यांनी सदर कायद्याच्या सेक्शन १३(४) व सिक्युरिटी इंटरॅस्ट (एन्फोर्समेंट) रूल्स २००२ च्या रूल ८ अंतर्गत प्राप्त अधिकारांचा वापर करून, खाली नमूद केलेल्या मालमतेचा दि. २८ जानेवारी, २०२५ रोजी तावा घेतला आहे.

विशेषतः कर्जदार तसेच सर्वसाधारण जनता यांना सावध करण्यात येते की, त्यांनी सध्या मालमतेसंदर्भात कोणताही व्यवहार करू नये. असा व्यवहार केल्यास तो बँक ऑफ महाराष्ट्र यांना येणे असलेली रकम र १०,३९,६९६/- (रु. दहा लाख एकोणचाळीस हजार सहाशे सोळा फक्त) अधिक किंमत आणि खर्च अशा सर्व रकमेच्या अधीन राहिल. सुरक्षित (८) सेक्शन १३ अंतर्गत तातपुरतीकडे येवून घेतले जात आहे. सदर नोटीस ही प्रादेशिक भाषेमध्ये सुद्धा प्रसिद्ध करण्यात येते. कोणत्याही प्रकारच्या स्पष्टीकरणासाठी मूळ इंग्रजी नोटीस ग्राह्य धरली जाईल.

स्वावर मालमतेचे वर्णन
अनुषंगिक सुरक्षा : रहिवासी फ्लॅट नं. ४०२ चे समतुल्य महाणखत, ४ था मजला, बी विंग, क्षेत्रफळ ५४० चौ.फू., शिव साई रॅसिडेन्सी, सप्ट्याची जयवंत अपार्टमेंट, राजगुरुनगर, स.नं. २८६/१/सी, खेड, जि. पुणे-४१०५०५. **चतुःसीमा : उत्तरेस** :श्री. पोपट जयवंत सांडभोर यांची मालमता, **दक्षिणेस** : श्री. बबूदान जयवंत सांडभोर यांची मालमता, **पूर्वेस** : मच्छिंद्र गेनभाऊ राधे यांची मालमता, **पश्चिमेस** : श्री. धोंडीभाऊ सांडभोर यांची मालमता. तेथील बांधलेल्या / बांधण्यात येणाऱ्या विल्डीन्ज आणि बांधकामासहीत आणि त्यावर जडून असलेल्या सर्व फिव्हर्ससहीत.

दिनांक : २८/०१/२०२५ **मुख्य व्यवस्थापक आणि अधिकृत अधिकारी,**
टिकापू : पुणे **बँक ऑफ महाराष्ट्र, दापोडी शाखा, पुणे शहर अंचल**

जनता सहकारी बँक लि., पुणे (मल्टीस्टेट शेड्युल्ड बँक)
मुख्य कचेरी: १४४४, शुक्रवार पेठ, थोरले बाजीरवार रोड, पुणे ४११००२
फोन. ०२०-२४४५३२५८/५९/ २४४५२८९४/ २४४५३४३०
वसुली विभाग: सर्व्हे क्र.६९१, हिस्सा क्र. अ/१/३अ, राव नरिंज होम समोर, पुणे-सातारा रोड, बिबेवदाडी, पुणे ४११०३७. फोन : ०२०-२४४०४४४/२४४०४४००.
ई-मेल : ho.recovery@janatabankpune.com सर्वसाईट:www.janatabankpune.com

तावा नोटीस (स्वावर मिळकतीसाठी)
(सर्फेसी अॅक्ट २००२ (२००२ चा ५४) व सिक्युरिटी इंटरॅस्ट (एन्फोर्समेंट) रूल्स, २००२ नुसार)
ज्या अर्धी, मी जनता सहकारी बँक लि., पुणे, बँकेचा अधिकृत अधिकारी म्हणून, मला दि सिक्युरिटायझेशन अॅंड रिकन्स्ट्रक्शन ऑफ फायनान्शियल अॅसेट्स् अॅंड एन्फोर्समेंट ऑफ सिक्युरिटी इंटरॅस्ट अॅक्ट, २००२ अन्वये प्राप्त झालेल्या अधिकार व शक्तीचा वापर करून कलम १३(१२) व सिक्युरिटी इंटरॅस्ट एन्फोर्समेंट रूल्स, २००२ चे नियम ३ नुसार कर्जदार मेसर्स. निर्मल न्युट्रास्युटिकल्स (भागिदारी पेढी) यांचे भागिदार ए) श्री. निर्मल संतोष अजीनाथ, बी) श्री. निर्मल सतिश अजीनाथ, सी) श्री. अवचर दत्तात्रय मारुती, डी) श्री. निर्मल अजीनाथ ज्ञानोबा, इ) श्री. निर्मल अजीनाथ ज्ञानोबा, इ) श्री. निर्मल अजीनाथ दत्तात्रय आणि भागिदार व जामिनदार ए) श्री. निर्मल संतोष अजीनाथ, बी) श्री. निर्मल सतिश अजीनाथ, सी) श्री. अवचर दत्तात्रय मारुती, आणि महाणखतदार व जामिनदार ए) श्री. निर्मल संतोष अजीनाथ, बी) श्री. निर्मल सतिश अजीनाथ, सी) जगताप अनिल संभाजी, डी) सौ. निर्मल विजया अजीनाथ, आणि जामिनदार ए) श्री. जगताप सोमनाथ शिवाजी, बी) शोळेक प्रमोद सिद्धेश्वर यांना दि. ०८.०९.२०२२ रोजी देण्यात आलेल्या मागणी नोटीस नुसार एकूण येणेबाकी दि. ३१.०८.२०२२ अखेर रकम रु. २,९०,३३,४६५.७० (अक्षरी रकम रु. दोन कोटी सत्याणव लाख तेवीस हजार चारशे पासट आणि पैसे सत्तर मात्र) आणि दि. ०१.०९.२०२२ पासूनचे पुढील व्याज व खर्च, शुल्क इ. सदर नोटीस मिळाल्यापासून साठ दिवसांचे मुदतीत भरण्याबाबत फर्मावले होते.

त्यामुळे या नोटीशीने विशेषतः कर्जदार, महाणखतदार आणि मॉर्गेंज कर्जदार मेसर्स. निर्मल न्युट्रास्युटिकल्स (भागिदारी पेढी) यांचे भागिदार ए) श्री. निर्मल संतोष अजीनाथ, बी) श्री. निर्मल सतिश अजीनाथ, सी) श्री. अवचर दत्तात्रय मारुती, डी) श्री. निर्मल अजीनाथ ज्ञानोबा, इ) श्री. अवचर सौरभ दत्तात्रय आणि भागिदार व जामिनदार ए) श्री. निर्मल संतोष अजीनाथ, बी) श्री. निर्मल सतिश अजीनाथ, सी) श्री. अवचर दत्तात्रय मारुती, आणि महाणखतदार व जामिनदार ए) श्री. निर्मल संतोष अजीनाथ, बी) श्री. निर्मल सतिश अजीनाथ, सी) श्री. अवचर दत्तात्रय मारुती, आणि जामिनदार ए) श्री. जगताप अनिल संभाजी, डी) सौ. निर्मल विजया अजीनाथ, आणि जामिनदार ए) श्री. जगताप सोमनाथ शिवाजी, बी) शोळेक प्रमोद सिद्धेश्वर यांना आणि सर्वसाधारणपणे तमाम जनतेला कळविण्यात येते की, मा. जिल्हाधिकारी सोलापूर यांचे वतीने अधिकृत अधिकारी म्हणजेच मा. तहसिलदार ता. माडा, जि. सोलापूर यांनी दि सिक्युरिटायझेशन अॅंड रिकन्स्ट्रक्शन ऑफ फायनान्शियल अॅसेट्स् अॅंड एन्फोर्समेंट ऑफ सिक्युरिटी इंटरॅस्ट अॅक्ट, २००२ (२००२ चा ५४) अन्वये प्राप्त झालेल्या अधिकार व शक्तीचा वापर करून विशेषतः सदर कायद्याचे कलम १४ अन्वये प्राप्त झालेल्या अधिकारास अनुसरून खाली नमूद केलेल्या स्वावर मालमतेचा खुला आणि प्रत्यक्ष ताबा दिनांक ३१ जानेवारी २०२५ रोजी घेतला आहे आणि त्याच दिवशी म्हणजेच दिनांक ३१ जानेवारी २०२५ रोजी बँकेचे मुख्याधिकारी/अधिकृत अधिकारी यांचेकडे सुपूर्त केला आहे. कर्जदार आणि मॉर्गेंज आणि जामीनदार आणि तमाम जनतेला या नोटीसद्वारे ताकीद देण्यात येते की खाली नमूद केलेल्या तारण मिळकतीबाबत कोणी कोणताही व्यवहार करू नये असा केलेला व्यवहार बेकायदेशीर ठरेल आणि असा कोणताही झालेला व्यवहार हा जनता सहकारी बँक लि., पुणे यांचेवर बंधनकारक राहणार नाही. सरफेसाई कायदा अंतर्गत कलम १३ आणि उपकलम ८ अन्वये तारण मिळकतीवरील बोजा उत्तरवून घेण्यासाठी उपलब्ध असणाऱ्या वेळेची तरतूद आहे याकडे कर्जदार व मॉर्गेंजॉर व जामिनदार यांचे लक्ष/स्वावर आकर्षित करण्यात येत आहे.

तारण मालमतेचा तपशील (श्री. निर्मल सतिश अजिनाथ यांची मालमता)
माव जाधववाडी, ता. माडा, जि. सोलापूर येथील गट नं.१७, एकूण क्षेत्र २ हे ८७ आर (एकूण) पैकी क्षेत्र ०.७३ आर (अधिक पोट खराबा क्षेत्र १ आर), महसूल आकार रु.०.५६ ही विवरित जमीन. यासी चतुःसीमा: पूर्वेस : गट क्र.१८, १९, दक्षिणेस : गट क्र.१७, पश्चिमेस : गट क्र.४ आणि उत्तरेस : आरणगावची सीमा.
दिनांक : ३१.०१.२०२५ **मुख्याधिकारी/ अधिकृत अधिकारी**
सर्वेसी कायदा २००२ अंतर्गत अधिकारपरत्वे
स्थळ : पुणे **जनता सहकारी बँक लि., पुणे.** (मल्टीस्टेट शेड्युल्ड बँक)
* * * * * सदर नोटीसीमध्ये नमूद केलेल्या सर्व मजकुराबाबतच्या अधिक स्पष्टनेसाठी इंग्रजी भाषेत प्रसिद्ध केलेली नोटीस ग्राह्य धारणत येईल.

केनरा बँक Canara Bank
स्पेशलाय्ज्ड अॅसेट रिकव्हरी मॅनेजमेंट शाखा, सेंट्रम बिल्डींग, २ रा मजला, गोकुळ रोड, हुबळी-५८०३०. कर्नाटक, फोन : ०८३६-२२३९४१०.ईमेल : cb7261@canarabank.com.

स्वावर / जंगम मालमतेच्या विक्रीसाठी लिलाव विक्री सूचना
सिक्युरिटायझेशन अॅंड रीकन्स्ट्रक्शन ऑफ फायनान्शियल अॅसेट्स् अॅंड एन्फोर्समेंट ऑफ सिक्युरिटी इंटरॅस्ट अॅक्ट २००२ आणि सिक्युरिटी इंटरॅस्ट (एन्फोर्समेंट) रूल्स, २००२ च्या रूल ८ (६) व ९ अधिकाऱ्यांच्या अंतर्गत स्वावर / जंगम मालमतेच्या विक्रीसाठी ई-लिलाव विक्री सूचना ई-लिलाव विक्रीची तारीख आणि वेळ - २५/०२/२०२५ रोजी सकाळी ११.३० ते दुपारी १२.३० पर्यंत (विक्री संपेपर्यंत ५ मिनिटांच्या अमर्यादित वाडीसह)

व्याणा रकम सादर करण्याची अंतिम तारीख : दि. २४/०२/२०२५ रोजी दु. ४ पर्यंत

या नोटीसीद्वारे साधारणपणे सर्व जनता आणि विशेषतः कर्जदार आणि हमीनदारांना नोटीस दिली जाते की, खाली वर्णन केलेली स्वावर मालमता कॅनरा बँकेकडे गहाण ठेवली होती. ज्याचा रचनावल्यक ताबा स्पेशलाय्ज्ड अॅसेट रिकव्हरी मॅनेजमेंट शाखा, हुबळी,यांच्या अधिकृत अधिकार्याने घेतला आहे व कर्जदार / जामीनदार असलेले १) मे. के.जे. सिद्धार्थ प्रा.लि., ४६२६/अ, बोरोगांव (औद्योगिक क्षेत्र), ता. चिकोडी, जि. बेळगावी. २) श्री. दिलीप बाबासाहेब जमादार, पोस्ट डिगेवाडी, ता. रायगढ, जि. बेळगावी. ३) श्री. इब्राहिम अहमद कवठेकर, १४/४४२, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र, ४) श्री. जावेद विलाळ कवठेकर, १४/३६५, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र. ५) श्री. फिरोज एम. कवठेकर, १४/४४२, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र, ६) श्री. इश्राई अहमद सलीम सय्यद, १४/४४३, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र, ७) श्री. तोफिक अहमद कवठेकर, १४/७१७, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र, ८) श्रीमती. शबाना एम. कवठेकर, १४/४४१, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र, ९) श्रीमती. आवेदा अब्दुलरशीद कवठेकर, १४/४४१, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र, १०) श्री. इब्रवाल राणील्ला कवठेकर, १४/४४४, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र. ११) श्री. नसरल्ली बाबासाब जमादार, मुस्लिम गल्ली, डिगेवाडी, ता. रायगढ, महाराष्ट्र, १२) श्री. अब्दुल रशीद कवठेकर, १४/४४१, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र. १३) श्री. आदम सिकंदर मलिक, वॉर्ड नं. ३, घर नं. ३४२, जैन बस्ती, इगली, पोस्ट चिकोडी. ता. बेळगावी जिल्हा, १४) अल्लाफ सिकंदर मलिक, वॉर्ड नं. ३, घर नं. ३४२, जैन बस्ती, इगली, पोस्ट चिकोडी. ता. बेळगावी जिल्हा, १५) निसारअहमद राजवळा कवठेकर, १४/४४२, तांबेमाळ, इचलकरंजी, महाराष्ट्र, १६) श्री. अहमद सलीम सय्यद, १४/४४२, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र. १७) श्री. अहमद सलीम सय्यद, १४/४४२, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र. १८) श्री. अहमद सलीम सय्यद, १४/४४२, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र. १९) श्री. अहमद सलीम सय्यद, १४/४४२, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र. २०) श्री. अहमद सलीम सय्यद, १४/४४२, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र. २१) श्री. अहमद सलीम सय्यद, १४/४४२, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र. २२) श्री. अहमद सलीम सय्यद, १४/४४२, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र. २३) श्री. अहमद सलीम सय्यद, १४/४४२, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र. २४) श्री. अहमद सलीम सय्यद, १४/४४२, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र. २५) श्री. अहमद सलीम सय्यद, १४/४४२, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र. २६) श्री. अहमद सलीम सय्यद, १४/४४२, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र. २७) श्री. अहमद सलीम सय्यद, १४/४४२, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र. २८) श्री. अहमद सलीम सय्यद, १४/४४२, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र. २९) श्री. अहमद सलीम सय्यद, १४/४४२, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र. ३०) श्री. अहमद सलीम सय्यद, १४/४४२, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र. ३१) श्री. अहमद सलीम सय्यद, १४/४४२, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र. ३२) श्री. अहमद सलीम सय्यद, १४/४४२, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र. ३३) श्री. अहमद सलीम सय्यद, १४/४४२, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र. ३४) श्री. अहमद सलीम सय्यद, १४/४४२, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र. ३५) श्री. अहमद सलीम सय्यद, १४/४४२, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र. ३६) श्री. अहमद सलीम सय्यद, १४/४४२, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र. ३७) श्री. अहमद सलीम सय्यद, १४/४४२, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र. ३८) श्री. अहमद सलीम सय्यद, १४/४४२, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र. ३९) श्री. अहमद सलीम सय्यद, १४/४४२, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र. ४०) श्री. अहमद सलीम सय्यद, १४/४४२, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र. ४१) श्री. अहमद सलीम सय्यद, १४/४४२, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र. ४२) श्री. अहमद सलीम सय्यद, १४/४४२, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र. ४३) श्री. अहमद सलीम सय्यद, १४/४४२, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र. ४४) श्री. अहमद सलीम सय्यद, १४/४४२, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र. ४५) श्री. अहमद सलीम सय्यद, १४/४४२, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र. ४६) श्री. अहमद सलीम सय्यद, १४/४४२, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र. ४७) श्री. अहमद सलीम सय्यद, १४/४४२, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र. ४८) श्री. अहमद सलीम सय्यद, १४/४४२, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र. ४९) श्री. अहमद सलीम सय्यद, १४/४४२, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र. ५०) श्री. अहमद सलीम सय्यद, १४/४४२, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र. ५१) श्री. अहमद सलीम सय्यद, १४/४४२, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र. ५२) श्री. अहमद सलीम सय्यद, १४/४४२, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र. ५३) श्री. अहमद सलीम सय्यद, १४/४४२, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र. ५४) श्री. अहमद सलीम सय्यद, १४/४४२, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र. ५५) श्री. अहमद सलीम सय्यद, १४/४४२, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र. ५६) श्री. अहमद सलीम सय्यद, १४/४४२, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र. ५७) श्री. अहमद सलीम सय्यद, १४/४४२, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र. ५८) श्री. अहमद सलीम सय्यद, १४/४४२, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र. ५९) श्री. अहमद सलीम सय्यद, १४/४४२, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र. ६०) श्री. अहमद सलीम सय्यद, १४/४४२, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र. ६१) श्री. अहमद सलीम सय्यद, १४/४४२, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र. ६२) श्री. अहमद सलीम सय्यद, १४/४४२, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र. ६३) श्री. अहमद सलीम सय्यद, १४/४४२, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र. ६४) श्री. अहमद सलीम सय्यद, १४/४४२, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र. ६५) श्री. अहमद सलीम सय्यद, १४/४४२, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र. ६६) श्री. अहमद सलीम सय्यद, १४/४४२, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र. ६७) श्री. अहमद सलीम सय्यद, १४/४४२, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र. ६८) श्री. अहमद सलीम सय्यद, १४/४४२, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र. ६९) श्री. अहमद सलीम सय्यद, १४/४४२, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र. ७०) श्री. अहमद सलीम सय्यद, १४/४४२, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र. ७१) श्री. अहमद सलीम सय्यद, १४/४४२, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र. ७२) श्री. अहमद सलीम सय्यद, १४/४४२, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र. ७३) श्री. अहमद सलीम सय्यद, १४/४४२, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र. ७४) श्री. अहमद सलीम सय्यद, १४/४४२, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र. ७५) श्री. अहमद सलीम सय्यद, १४/४४२, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र. ७६) श्री. अहमद सलीम सय्यद, १४/४४२, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र. ७७) श्री. अहमद सलीम सय्यद, १४/४४२, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र. ७८) श्री. अहमद सलीम सय्यद, १४/४४२, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र. ७९) श्री. अहमद सलीम सय्यद, १४/४४२, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र. ८०) श्री. अहमद सलीम सय्यद, १४/४४२, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र. ८१) श्री. अहमद सलीम सय्यद, १४/४४२, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र. ८२) श्री. अहमद सलीम सय्यद, १४/४४२, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र. ८३) श्री. अहमद सलीम सय्यद, १४/४४२, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र. ८४) श्री. अहमद सलीम सय्यद, १४/४४२, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र. ८५) श्री. अहमद सलीम सय्यद, १४/४४२, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र. ८६) श्री. अहमद सलीम सय्यद, १४/४४२, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र. ८७) श्री. अहमद सलीम सय्यद, १४/४४२, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र. ८८) श्री. अहमद सलीम सय्यद, १४/४४२, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र. ८९) श्री. अहमद सलीम सय्यद, १४/४४२, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र. ९०) श्री. अहमद सलीम सय्यद, १४/४४२, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र. ९१) श्री. अहमद सलीम सय्यद, १४/४४२, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र. ९२) श्री. अहमद सलीम सय्यद, १४/४४२, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र. ९३) श्री. अहमद सलीम सय्यद, १४/४४२, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र. ९४) श्री. अहमद सलीम सय्यद, १४/४४२, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र. ९५) श्री. अहमद सलीम सय्यद, १४/४४२, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र. ९६) श्री. अहमद सलीम सय्यद, १४/४४२, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र. ९७) श्री. अहमद सलीम सय्यद, १४/४४२, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र. ९८) श्री. अहमद सलीम सय्यद, १४/४४२, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र. ९९) श्री. अहमद सलीम सय्यद, १४/४४२, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र. १००) श्री. अहमद सलीम सय्यद, १४/४४२, कुडाची माळ, तांबेमाळ, इचलकरंजी, महाराष्ट्र.

- पुढील मालमतेचा सर्वसामाईक भाग 1 जमीन नं. ५०८०, ४०८१/१ के.जे.पी., आर.एस.नं. २०९८/१, प्लॉट नं. १, टीपीसी नं. २०९८/१, क्षेत्रफळ २००४.४४ चौ.मी. म्हणजेच २१५५.०६ चौ.फू. आणि म